

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3595
ANSWERED ON:05.08.2014
UTILISATION OF FUNDS
Simha Shri Prathap

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the allocation made during the Eleventh Five Year Plan for the Ministry along with the status of its utilisation;
- (b) whether any shortcomings/ disparities relating to achievements of set targets were noticed/pointed out by any Panel for the said period;
- (c) if so, the details thereof indicating the targets set and achieved and the reasons for the shortcoming/disparities therein; and
- (d) the details of the allocation made for the Ministry during the Twelfth Five Year Plan?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a) to (c) : The quantum of funds allocated to the Ministry during the Eleventh Five Year Plan was Rs 16523.00 crore, out of which 97.87% of the funds amounting to Rs 16,171.48 crore were utilized. An amount of Rs 351.52crore of the total allocation remained unspent during the Eleventh Plan period. The Ministry is implementing the number of Centrally Sponsored Schemes which are being implemented through the State Governments/UT Administrations. The proposals from the State Governments/UT Administrations are often received late. Further, many of these proposals are incomplete and lack proper documentation /certification by the State Governments/UT Administrations. This leads to underutilization of funds in some schemes. Besides, some savings is also due to non-receipt of adequate proposals from the Universities and Non Governmental Organizations.

(d) During the Twelfth Plan period, an amount of Rs 32,684.00 crore has been allocated to the Ministry.